

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

15. C.P.(IB)-1198(MB)/2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

**NAME OF THE PARTIES:- Axeman Tech Private Limited**

**Section: 59 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Counsel, Karan Desai i/b Shikhar Gandhi appeared for the Petitioner/Liquidator and Mr. Saaurabh Jhaveri, Liquidator in person present through VC. It has been pointed out that notices to all the Creditors has duly been serve and track consignment report has also been filed before this bench. List this matter on **30.07.2024**.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**